

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO-2826
ANSWERED ON - 19/12/2024

LOK ADALATS

2826 SHRI S. SELVAGANABATHY:

Will the Minister of Law and Justice be pleased to state:

- (a) the details of Lok Adalats organised in rural areas during the last three years to date, State-wise and place-wise;
- (b) the details of total number of cases settled in these Lok Adalats, State/UT-wise and year-wise;
- (c) whether Government contemplates to make these Lok Adalats more effective and if so, the details thereof; and
- (d) the total number of Lok Adalats proposed to be organised during the current year, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) and (b): The State/UT-wise and year-wise details of National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) organized and cases disposed of during the last three years and the current year are at Annexure-A, Annexure-B and Annexure-C respectively.
- (c): The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Further in view of Covid, E-Lok Adalat was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs, wherein 10.26 crore cases were taken up out of which 1.12 crore cases were disposed of.

(d): Every year, NALSA issues calendar for organising National Lok Adalats. During the current year, National Lok Adalats were held on 9th March, 11th May, 14th September and 14th December. The State Lok Adalats are organised by State Legal Services Authorities as per the local conditions and needs.

Annexure-A

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 2826 for answering on 19.12.2024 raised by Shri S. Selvaganabathy, MP - Lok Adalats.

Statement containing the information of cases disposed (both Pre-litigative and Pending cases) in National Lok Adalats during the years 2021, 2022, 2023 and 2024 (upto September, 2024).

S. No.	Name of the State/UT Authority	2021	2022	2023	2024
		Cases disposed of	Cases disposed of	Cases disposed of	Cases disposed of
1	Andaman & Nicobar Islands	3997	3310	1536	2319
2	Andhra Pradesh	122839	647956	671612	139472
3	Arunachal Pradesh	1054	1071	990	1463
4	Assam	39642	113989	164445	129525
5	Bihar	151620	305483	357765	265649
6	Chandigarh	16833	15569	63764	31149
7	Chhattisgarh	134548	1125318	1664237	2374635
8	Dadra & Nagar Haveli	172	1323	982	415
9	Daman & Diu	113	215	19650	8177
10	Delhi	154992	535025	671278	509192
11	Goa	1680	3934	3505	3007
12	Gujarat	748722	1185571	1863177	1584194
13	Haryana	123413	673487	985650	1010654
14	Himachal Pradesh	35556	111150	150181	128235
15	Jammu & Kashmir	166544	390496	404665	446944
16	Jharkhand	232473	1121405	2822947	3501128
17	Karnataka	1277856	3444607	14840452	10488183
18	Kerala	68681	136101	57726	46886
19	Ladakh	1463	1444	1781	1624
20	Lakshadweep	7	129	41	35
21	Madhya Pradesh	347333	419776	536105	357346
22	Maharashtra	2440375	4754239	3543736	3588920
23	Manipur	794	1343	437	708
24	Meghalaya	852	956	680	756
25	Mizoram	790	4432	4087	951
26	Nagaland	941	888	801	782
27	Odisha	35557	337065	348288	565104
28	Puducherry	5084	6405	6297	3099
29	Punjab	138175	392256	760712	840072
30	Rajasthan	286834	4572315	16586071	8240293
31	Sikkim	110	232	126	76
32	Tamil Nadu	191604	447536	355762	243724
33	Telangana	349902	1611677	5591849	13399009
34	Tripura	1070	4814	15724	32884
35	Uttar Pradesh	5551793	18698973	31644594	28258464
36	Uttarakhand	20882	67438	85032	58465
37	West Bengal	133736	788082	1115532	1006326
	Grand Total	12788037	41926010	85342217	77269865

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 2826 for answering on 19.12.2024 raised by Shri S. Selvaganabathy, MP - Lok Adalats.

Statement containing the information of cases disposed of (both Pre-litigative and Pending cases) in the State Lok Adalats and benches constituted during the years 2021-22, 2022-23, 2023-24 and 2024-25 (upto September, 2024).

S. No.	Name of the State/UT Authority	2021-22		2022-23		2023-24		2024-25	
		No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	4874	12123	4999	6720	80	1825	0	0
3	Arunachal Pradesh	24	91	1	4	0	0	0	0
4	Assam	136	13672	0	0	0	0	0	0
5	Bihar	1	6	9	574	0	0	0	0
6	Chandigarh	69	37	30	538	32	1413	0	0
7	Chhattisgarh	187	228	124	139	0	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	250	147103	60	11094	198	123151	182	141984
11	Goa	30	3209	43	1308	13	245	8	329
12	Gujarat	5157	15546	3805	19717	12	244	1569	6544
13	Haryana	54762	115797	43135	230018	92	29196	0	0
14	Himachal Pradesh	260	22031	142	4198	59	2880	26	1126
15	Jammu & Kashmir	24	3271	225	76683	134	28170	138	26422
16	Jharkhand	1310	22954	1523	10868	1495	33718	721	748810
17	Karnataka	412	2524	229	2632	0	0	0	0
18	Kerala	302	19226	607	23246	657	26231	291	1675
19	Ladakh	4	32	4	240	0	0	0	0
20	Lakshadweep	0	0	3	3	1	1	0	0
21	Madhya Pradesh	808	4110	1242	5367	1472	48996	548	1426
22	Maharashtra	6	28	30	341	38	580	2	1
23	Manipur	0	0	4	43	0	0	0	0
24	Meghalaya	23	89	0	0	0	0	0	0
25	Mizoram	17	204	41	1202	12	94	35	398
26	Nagaland	0	0	0	0	0	0	0	0
27	Odisha	12	326	6	112422	3	244230	0	0
28	Puducherry	42	262	47	743	38	492	12	181
29	Punjab	339	1108	6	15	154	2268	0	0
30	Rajasthan	786	845	1202	1628	1086	1039	526	497
31	Sikkim	110	636	150	887	143	784	78	468
32	Tamil Nadu	759	13066	1295	16369	1336	34744	263	3104
33	Telangana	2827	7363	2604	25365	2474	171817	1267	12089

34	Tripura	93	11624	19	2492	62	25637	11	3796
35	Uttar Pradesh	57	31414	30	259125	172	411941	224	59246
36	Uttarakhand	25	8605	125	26498	102	17407	43	3816
37	West Bengal	774	74999	454	10830	0	0	0	0
	Grand Total	74480	532529	62194	851309	9865	1207103	5944	1011912

Annexure-C

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 2826 for answering on 19.12.2024 raised by Shri S. Selvaganabathy, MP - Lok Adalats.

Statement containing the information of number of sittings of Permanent Lok Adalats (Public Utility Services) and cases settled in these sittings during the years 2021-22, 2022-23, 2023-24 and 2024-25 (upto September, 2024)									
S. No.	Name of the State/UT Authority	2021-22		2022-23		2023-24		2024-25	
		Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	927	1406	1058	558	1349	1134	726	860
3	Arunachal Pradesh	0	0	0	0	0	0	0	0
4	Assam	141	56	213	56	195	97	83	13
5	Bihar	482	221	313	157	0	0	0	0
6	Chandigarh	240	687	241	10945	239	11511	124	6978
7	Chhattisgarh	1045	1199	1224	2028	1174	6749	575	5536
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	791	17395	773	18682	781	19337	412	10713
11	Goa	2	0	0	0	0	0	3	44
12	Gujarat	9	2238	1	8	0	0	0	0
13	Haryana	3547	30960	3416	72440	3659	107362	1821	33091
14	Himachal Pradesh	9	11	0	0	0	0	0	0
15	Jammu & Kashmir	0	0	0	0	0	0	0	0
16	Jharkhand	5144	32514	6216	26154	5826	35715	2958	14287
17	Karnataka	1292	5371	904	4588	603	4190	646	4573
18	Kerala	212	1104	226	2564	415	1527	196	219
19	Ladakh	0	0	0	0	0	0	0	0
20	Lakshadweep	0	0	0	0	0	0	0	0
21	Madhya Pradesh	886	574	1176	608	1071	409	422	156
22	Maharashtra	918	765	1017	1208	1023	485	503	497
23	Manipur	0	0	0	0	0	0	0	0
24	Meghalaya	0	0	0	0	0	0	0	0
25	Mizoram	0	0	0	0	0	0	0	0
26	Nagaland	0	0	0	0	0	0	0	0
27	Odisha	742	1561	753	1612	1041	1891	632	968
28	Puducherry	0	0	0	0	0	0	0	0
29	Punjab	4538	9967	4902	14545	4969	20279	2573	9869
30	Rajasthan	2960	3228	4435	5072	4230	5799	2600	2333

31	Sikkim	0	0	0	0	0	0	0	0
32	Tamil Nadu	671	272	1121	528	1119	427	553	237
33	Telangana	108	6674	118	7540	104	12746	37	7086
34	Tripura	44	81	70	162	97	157	65	70
35	Uttar Pradesh	3961	1087	3720	1173	4476	2516	2005	1001
36	Uttarakhand	484	765	590	510	649	432	375	245
37	West Bengal	0	0	0	0	0	0	0	0
	Grand Total	29153	118136	32487	171138	33020	232763	17309	98776